

marks for internal assessment, while external assessment is done by the Board. Practicals are also conducted in school with an external examiner.

For external assessment/evaluation the board has a robust system of preparing marking scheme, based on value points. Most established boards such as IB, Cambridge and ICSE also follow a system of marking scheme. This scheme allows flexibility to the child to cover all listed value points creatively. Therefore, this system encourages clear conceptual understanding and also leads to child scoring on value points.

(b) Whether it produces conscientious citizens, it is stated that no study or assessment has been done in this regard. In any case, the substantial majority of the cases fall under the jurisdiction of the Boards of different States/UTs.

In so far as CBSE is concerned, the Board does not track its students after school. But the Board lays emphasis on life skill and value education as a part of its curriculum. The Board has also made Sports and Physical Education mandatory from Class 10th to 12th and Art Education from Class I to X.

Non-teaching work by teachers

†3720. SHRI HARNATH SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teachers are made to perform many additional works other than teaching in primary schools and if so, the details thereof;

(b) whether the Supreme Court has issued any orders stating that teachers must not be compelled to perform non-teaching assignments and if so, the details thereof; and

(c) whether teachers are still being entrusted with non-teaching assignments despite the issuance of circulars by respective State Governments and Uttar Pradesh Government, in particular?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Section 27 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 states that no teacher shall be deployed for any non-educational purposes other than the decennial population census, disaster relief duties or duties relating to elections to the local authority or the State Legislatures or

†Original notice of the question was received in Hindi.

Parliament, as the case may be. The Ministry of Human Resource Development has also issued guidelines to all States and UTs that emphasize that teachers should not be deployed for non-educational duties other than those which are in accordance with the RTE Act.

(b) Yes, Sir. Hon'ble Supreme Court *vide* its judgement dated 06.12.2007 in Civil Appeal no.5659 of 2007 has, *inter alia*, directed that all teaching staff shall be put on the duties of roll revisions and election works on holidays and non-teaching days. Teachers should not ordinarily be put on duty on teaching days and within teaching hours.

(c) With reference to the RTE Act, 2009, the State Government of Uttar Pradesh has issued a Government Order dated 3.9.2012, stating that the teachers of Primary and Upper Primary Schools may not be deployed for Non-academic duties except as per the provisions of the U.P. Right of Children to Free and Compulsory Education Rules, 2011. Further, Education is in the Concurrent List of the Constitution, therefore, a majority of the schools are under the administrative control of respective States and Union Territories (UTs). The recruitment, service conditions and deployment of teachers come under the purview of the respective State/Union Territory (UT) Government.

National Research Foundation

3721. SHRI T. G. VENKATESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether with the objective of encouraging research in higher educational institutions, Government proposes to set up National Research Foundation (NRF);

(b) if so, the details thereof;

(c) the details of activities proposed to be conducted by this Foundation; and

(d) whether Government would propose to establish the branch of NRF in Southern India, particularly in Andhra Pradesh and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) In the Budget Speech, 2019-20, it has been announced to establish National Research Foundation (NRF) to fund, coordinate and promote research in the country with focus on identified thrust areas relevant to our national priorities. The funds available for research with all Ministries will be integrated